ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/33578/2026	BIJAYA GANBIR @KALU	RAKESH KUMAR DAS	RENGALI (SAMBALPUR) /119 /2026
	BLAPL/12438/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000059/2026
2	D-BLAPL/34739/2026	SK. KADIR	KAUSHAL HUSSAIN	/ /0
	BLAPL/12439/2026	VS	VS	SPECIAL JUDGE, NIMAPARA(Puri)
		STATE OF ODISHA		Spl/0000083/2026
3	D-BLAPL/35121/2026	MANISH SUHULA	SUNIL KUMAR PANDA	KULABIRA /191 /2026
	BLAPL/12440/2026	VS	VS	S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS
		STATE OF ODISHA		CT/0001640/2026
4	D-BLAPL/35196/2026	SADAM HUSSAIN	JUGALA KISHORE PANDA	/ /0
	BLAPL/12441/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000051/2026
5	D-BLAPL/35185/2026	GHANASHYAM BINDHANI	MAHES DAS	K.NUAGOAN /168 /2026
	BLAPL/12442/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		Spl/0000206/2026
6	D-BLAPL/35197/2026	HAREKRUSHNA MOHANTA	KULDEEP MOHANTY	BETNOTI /412 /2026
	BLAPL/12443/2026	VS	VS	J.M.F.C., BETANATI(Mayurbhanj)
		STATE OF ODISHA		CT/0001381/2026
7	D-BLAPL/35210/2026	RAHUL BAGH	ARIJEET MISHRA	JEYPORE TOWN /374 /2026
	BLAPL/12444/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko
		STATE OF ODISHA		GR/0001180/2026
8	D-BLAPL/34808/2026	SUDHIR KUMAR JAGADALA	RASHMI KANTA ACHARYA	BIRMAHARAJPUR /173 /2022
	BLAPL/12445/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000025/2022
9	D-BLAPL/35010/2026	AMIYA RANJAN MOHANTY	SANTOSH KUMAR MAHANTY	BHANJANAGAR /767 /2026
	BLAPL/12446/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		Spl/0000034/2026
10	D-BLAPL/35241/2026	KASHINATH MALLICK @ KASINATH MALLICK	SURYAKANTA DWIBEDI	BAIDESWAR /241 /2026
	BLAPL/12447/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000016/2026
11	D-BLAPL/34539/2026	B.NAGESWAR PATRA	AMITAV TRIPATHY	CHAMAKHANDI /224 /2026
	BLAPL/12448/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		STATE OF ODISHA		ST/0000261/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/33587/2026	AKAS SETHY @ AKASH SETHI	AMLAN SHAKTI PAUL	TANGI (KHURDA) /356 /2026
	BLAPL/12449/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000087/2026
13	D-BLAPL/33833/2026	ROHIT RANJAN SAMAL @ KRISHNA	RAMESH CHANDRA MAHARANA	CUTTACK SADAR /817 /2025
	BLAPL/12450/2026	VS	VS	3RD A.D.J., CUTTACK(Cuttack)
		STATE OF ODISHA		ST/0000035/2026
14	D-BLAPL/35057/2026	SUJIT ROUT	SEKH ZAKIR HUSSAIN	BHUBAN /501 /2024
	BLAPL/12451/2026	VS	VS	A.D.J.,KAMAKHYANAGAR(Dhenkanal)
		STATE OF ODISHA		CT/0000028/2025
15	D-BLAPL/35205/2026	SOUBHAGYA KISAN	KULDEEP MOHANTY	KHAMAR /433 /2026
	BLAPL/12452/2026	VS	VS	SPECIAL JUDGE (POCSO), ANGUL(Anug
		STATE OF ODISHA		Spl/0000094/2026
16	D-BLAPL/34934/2026	SUBALA DAS	MD. GOLAM MADANI	NAIKANI-DIHI /31 /2026
	BLAPL/12453/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		STATE OF ODISHA		ST/0000088/2026
17	D-BLAPL/34660/2026	PALAU @ PRADYUMNA BEHERA	AJAYA KUMAR DASH	BARKOTE /427 /2026
	BLAPL/12454/2026	VS	VS	J.M.F.C., BARKOTE(Debagarh)
		STATE OF ODISHA		CT/0000418/2026
18	D-BLAPL/35115/2026	PRASANTA PRADHAN	SUBODH KUMAR MOHANTY	BANIGOCHA /130 /2026
	BLAPL/12455/2026	VS	VS	J.M.F.C.,DASAPALLA(Nayagarh)
		STATE OF ODISHA		GR/0000522/2026
19	D-BLAPL/35184/2026	P.RAMULU RAO	KARUNAKAR GAYA	LAXMISAGAR P.S. /522 /2026
	BLAPL/12456/2026	VS	VS	J.M.F.C.(IV),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001034/2026
20	D-BLAPL/35150/2026	DAMBARUDHAR MACHHA @ JOGESH @ DAMBRUDHRU MACHHA	MANGU NANDY	MALKANGIRI /434 /2026
	BLAPL/12457/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		Spl/0000049/2026
21	D-BLAPL/35143/2026	JAYADEV MAJHI	BYOMOKESH SAHOO	SASON /250 /2024
	BLAPL/12458/2026	VS	VS	2ND A.D.J., SAMBALPUR(Sambalpur)
		STATE OF ODISHA		ST/0000261/2025
22	D-BLAPL/34940/2026	RAJU KHILLO	SARBESWAR SAHOO	SUNABEDA /86 /2025
	BLAPL/12459/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CT/0000016/2026
23	D-BLAPL/34863/2026	DR. RANDALL SEQUEIRA	PRASANTA KUMAR JENA	KASHIPUR /85 /2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12460/2026	VS STATE OF ODISHA	VS	J.M.F.C.,KASHIPUR(Rayagada) GR/0000202/2026
24	D-BLAPL/35163/2026	NIRANJAN BARAL	LAXMINARAYAN RAYATSINGH	DELANGA /121 /2026
	BLAPL/12461/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000060/2026
25	D-BLAPL/34795/2026	LIPU NAYAK	BRAJA MOHAN SARANGI	SPL.TASK FORCE /9 /2026
	BLAPL/12462/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana Spl/0000011/2026
26	D-BLAPL/35284/2026	MUKESH JHA @ GUDDU	RAMESH CHANDRA MAHARANA	BRAJARAJNAGAR /231 /2026
	BLAPL/12463/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000082/2026
27	D-BLAPL/35193/2026	SURENDRA KUMAR	MAHES DAS	DARINGBADI /274 /2026
	BLAPL/12464/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000196/2026
28	D-BLAPL/35302/2026	ANGARIYA JAKIRHUSAN @ANGRIYA JAKIRHUSEN	DIBYA JYOTI SAHOO	/ /
	BLAPL/12465/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000048/2026
29	D-BLAPL/35305/2026	KALAMUDDIN HASAMI	DIBYA JYOTI SAHOO	JHARSUGUDA GRPS /91 /2026
	BLAPL/12466/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000083/2026
30	D-BLAPL/34700/2026	KHITISH CHANDRA SAHU @ BULU	MANAS KUMAR CHAND	PUINTALA /221 /2026
	BLAPL/12467/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0001223/2026
31	D-BLAPL/35195/2026	ARJUNA MAHAKUDA	BIRAJA PRASAD NANDA	TALCHER TOWN /1087 /2026
	BLAPL/12468/2026	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(An GR/0001943/2026
32	D-BLAPL/35311/2026	ROHIT KEUNT	DIBYA JYOTI SAHOO	/ /
	BLAPL/12469/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000032/2026
33	D-BLAPL/32036/2026	RANJAN BEHERA	JAYAKRISHNA MOHAPATRA	JHARPOKHARIA /18 /2026
	BLAPL/12470/2026	VS STATE OF ODISHA	VS	2ND A.D.J., BARIPADA(Mayurbhanj) ST/0000068/2026
34	D-BLAPL/35069/2026	RANJAN KUMAR NAYAK	M.B.SMRUTIRANJAN	/ /
	BLAPL/12471/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		2(A)CC/0000109/2026
35	D-BLAPL/35270/2026	BALRAM @ RAJA DALAI	DEVASHIS PANDA	KHURDA SADAR /200 /2026
	BLAPL/12472/2026	VS	VS	1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K
		STATE OF ODISHA		TR/0000088/2026
36	D-BLAPL/35088/2026	SURESH KHILAR	SIDHANT DWIBEDI	/ /
	BLAPL/12473/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000011/2026
37	D-BLAPL/35308/2026	LAKSHAMAN KUMAR SORI	MANAS KUMAR CHAND	CHANDAHANDI /190 /2026
	BLAPL/12474/2026	VS	VS	A.D.J.,UMERKOTE(Nabarangapur)
		STATE OF ODISHA		GR/0000188/2026
38	D-BLAPL/35002/2026	KANHU CHARAN BARIK	MADHUSMITA SAHOO	ANGUL TOWN /920 /2026
	BLAPL/12475/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0002299/2026
39	D-BLAPL/35353/2026	SILU NAIK @ ASHISH KUMAR MALLICK	JYOTIRMAYA SAHOO	BADAGADA /155 /2024
	BLAPL/12476/2026	VS	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar
		STATE OF ODISHA		Spl/0000052/2024
40	D-BLAPL/34648/2026	SESHADEV PATRA @ DANGA	JUGALA KISHORE PANDA	INDUASTRIAL,NISA /47 /2025
	BLAPL/12477/2026	VS	VS	SPECIAL JUDGE(VIGILANCE),ANGUL(A
		STATE OF ODISHA		CT/0000077/2026
41	D-BLAPL/35337/2026	ABHISHEK KUMAR	SATYA RANJAN MULIA	G.R.P.S. /224 /2026
	BLAPL/12478/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000019/2026
42	D-BLAPL/34963/2026	DILLIP @ DILIP DAS	JUGALA KISHORE PANDA	LACHHIPUR /164 /2026
	BLAPL/12479/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000089/2026
43	D-BLAPL/33832/2026	SURYAKANTA SWAIN @ PAPU	ASHUTOSH MISHRA	JAGATSINGPUR /339 /2026
	BLAPL/12480/2026	VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSI
		STATE OF ODISHA		ST/0000102/2026
44	D-BLAPL/35238/2026	GANGADHAR DAS @ GUNDUA	DURGA PRASANNA MISHRA	SALIPUR /639 /2026
	BLAPL/12481/2026	VS	VS	J.M.F.C.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000619/2026
45	D-BLAPL/34986/2026	SUBHADRA BEHERA	DIBYA PRAKASH MISHRA	SAMBALPUR TOWN /142 /2025
	BLAPL/12482/2026	VS	VS	SPL.JUDGE SAMBALPUR(Sambalpur)
		STATE OF ODISHA		TR/0000055/2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/34640/2026	RESHAM LARIA	RITURANJAN CHHOTARAY	PADAMPUR /224 /2026
	BLAPL/12483/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		STATE OF ODISHA		Spl/0000051/2026
47	D-BLAPL/34005/2026	LAMBODHAR BHUYAN @ PAN	RAJAT KUMAR PADHAN	HEMGIR /44 /2024
	BLAPL/12484/2026	VS	VS	A.D.J.,SUNDARGARH(Sundargarh)
		STATE OF ODISHA		ST/0000099/2024
48	D-BLAPL/33815/2026	LITI @ BAHADUR MUNDA	KABERI MOHANTY	SASON /200 /2015
	BLAPL/12485/2026	VS	VS	1ST A.D.J., SAMBALPUR(Sambalpur)
		STATE OF ODISHA		ST/0000143/2016
49	D-BLAPL/35199/2026	ANIL KUMAR NAIK	JUGALA KISHORE PANDA	BANTALA /455 /2026
	BLAPL/12486/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0002472/2026
50	D-CMP/54630/2026	SK. SARAPUDIN	SWARUP KUMAR PATNAIK	/ /
	CMP/2025/2026	VS	VS	2ND A.D.J.,CUTTACK(Cuttack)
		NAZMA BIBI		IA/0000001/2026
51	D-CMP/54683/2026	BARSHABALA SENAPATI@MOHANTY	BICHITRA NARAYANA SATAPATHY	/ /
	CMP/2026/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		BANDANA SENAPATI		CS/0000066/2022
52	D-CMP/54484/2026	ACHIN KUMAR GHOSAL	ANKITA MUKHERJI	/ /
	CMP/2027/2026	VS	VS	CIVIL JUDGE (SD),ROURKELA(Sundarga
		PRADEEP KUMAR MOHANTY		EXECUTION CASE/0000014/2014
53	D-CMP/54759/2026	SUKANYA PRIYADARSANEE SAHU	JAGANNATH BHUYAN	/ /
	CMP/2028/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		MAMITA PANIGRAHI		Fao/0000001/2025
54	D-CMP/54782/2026	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY,CUTTACK	SOURAV SUMAN BHUYAN	/ /
	CMP/2029/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		NITUPAMA BISWAL		Fao/0000010/2026
55	D-CMP/54189/2026	CHARU CHANDRA SINGH MOHAPATRA	ARJUNA CHARANA BEHERA	/ /
	CMP/2030/2026	VS	VS	CIVIL JUDGE (JR DIV), BASTA(Baleshwa
		JAGANNATH BADU		IA/0000003/2026
56	D-CMP/54559/2026	DHARANI MOHAPATRA	ABHISEK KEJARIWAL	/ /
	CMP/2031/2026	VS	VS	3RD ADDL.CIVIL JUDGE (S.D.),CUTTAC
		URMILA PANDA		CS/0000634/2024
57	D-CMP/54192/2026	AKHYA SAHU@AKSHAYA KUMAR SAHU	AMIT PRASAD BOSE	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/2032/2026	VS	VS	CIVIL JUDGE (SD),SAMBALPUR(Sambalp
		JASOBANTI MEHER		CMA/0000004/2026
58	D-CMP/52107/2026	THAKUR MAHADEV PRASAD DHAL	SUSANTA KUMAR MOHAPATRA	/ /
	CMP/2033/2026	VS	VS	4TH ADDL.CIVIL JUDGE(SD),CUTTACK
		TARUN KUMAR RAY		CS/0000662/2011
59	D-CMP/55268/2026	KALYANI SWAIN	AJIT CHANDRA MOHAPATRA	/ /
	CMP/2034/2026	VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cut
		BIJAY KUMAR SWAIN		EC/0000013/2012
60	D-CMP/54911/2026	ANITA MOHAPATRA	JITENDRA KUMAR MISHRA (2)	/ /
	CMP/2035/2026	VS	VS	CIVIL JUDGE (SD),KODALA(Ganjam)
		BIBHUTI BHUSAN MOHAPATRA		CS/0000086/2025
61	D-CMP/54888/2026	LAXMIDHAR GURU	RATIKANTA MOHAPATRA	/ /
	CMP/2036/2026	VS	VS	ADDL.CIVIL JUDGE(JD),NARASINGHPU
		SURASENA NAYAK @ NAIK		CS/0000011/2019
62	D-CMP/55300/2026	PRAMOD KUMAR MOHANTY	JAYANTA KUMAR PADHI	/ /
	CMP/2037/2026	VS	VS	CIVIL JUDGE (S.D), PIPILI(Puri)
		SANTOSH KUMAR KAR		CS/0000205/2024
63	D-CMP/54870/2026	BAINA @ CHANDRA SEKHAR SAHOO	ASHOK KUMAR SAHOO	/ /
	CMP/2038/2026	VS	VS	CIVIL JUDGE (JD),KENDRAPARA(Kendra
		HARAMANI PRUSTY		EC/0000008/2020
64	D-CONTC/54654/2026	BIPIN BHUE	ADV.	/ /
	CONTC/7986/2026	VS	VS	()
		DR.ASHOK KUMAR DASH, C.D.M.O., BARGARH		//
65	D-CONTC/51602/2026	SHIV KUMAR SAHOO	ADV.	/ /
	CONTC/7987/2026	VS	VS	()
		SATYABRATA RAY, (OAS), SECRETARY, O.P.S.C., CUTTACK		//
66	D-CONTC/52914/2026	SANJAYA KUMAR NAYAK	ADV	/ /
	CONTC/7988/2026	VS	VS	()
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
67	D-CONTC/54445/2026	BAISALI PANDA	ADV.	/ /
	CONTC/7989/2026	VS	VS	()
		SANJAY BRAHMA		//
68	D-CONTC/54859/2026	RATNAKAR SAHOO	ADV	/ /
	CONTC/7990/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//
69	D-CONTC/54952/2026	PREMANANDA PANDA	ADV.	/ /
	CONTC/7991/2026	VS	VS	()
		PUNYA SALILA SRIVASTAVA, IAS		//
70	D-CONTC/54242/2026	NALINI PRADHAN	ADV	/ /
	CONTC/7992/2026	VS	VS	()
		PROFESSOR CHANDI PRASAD NANDA, VICE CHANCELLOR UTKAL UNIVERSITY, BHUBANESWAR		//
71	D-CONTC/54985/2026	BANAMALI JENA	ADV.	/ /
	CONTC/7993/2026	VS	VS	()
		SHUBHA SARMA IAS,PRINCIPAL SECRETARY, WATER RESOURCES DEPT., BHUBANESWAR		//
72	D-CONTC/53792/2026	BAIKUNTHANATH BARIKI	ADV.	/ /
	CONTC/7994/2026	VS	VS	()
		BALAMUKUNDA BHUNYA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
73	D-CONTC/54874/2026	POULASTI KUMAR PRADHAN	ADV.	/ /
	CONTC/7995/2026	VS	VS	()
		SUBHA SARMA, I.A.S		//
74	D-CONTC/54984/2026	KRUSHNA CHANDRA BARAL	ADV.	/ /
	CONTC/7996/2026	VS	VS	()
		DR RABINDRANATH MISHRA DIRECTOR PUBLIC HEALTH		//
75	D-CONTC/53512/2026	GEETANJALI NAIK	ASHOK KUMAR BEHERA	/ /
	CONTC/7997/2026	VS	VS	()
		GIRISH S. N., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPARTMENT, KHORDHA		//
76	D-CONTC/54113/2026	SANTOSH KUMAR SAHU	ADV.	/ /
	CONTC/7998/2026	VS	VS	()
		VINOYTOSH MISHRA, IPS		//
77	D-CONTC/54960/2026	SANJAY KUMAR BEHERA	ADV.	/ /
	CONTC/7999/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS, SECY. DEPT. OF SCHOOL AND MASS EDUCATION, ODISHA		//
78	D-CONTC/54916/2026	PURNA CHANDRA PARIDA	ADV.	/ /
	CONTC/8000/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
79	D-CONTC/55054/2026	SANTOSH KUMAR NAYAK	ADV.	/ /
	CONTC/8001/2026	VS	VS	()
		SHRI VINAYTOSH MISHRA, I.P.S, DIRECTOR GENERAL OF POLICE, ODISHA		//

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80	D-CRLA/34096/2026	BISWAJIT DAS	MANAS KUMAR CHAND	MAHILA P.S. BUXIBAZAR /50 /2023
	CRLA/1097/2026	VS	VS	AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttac
		STATE OF ODISHA		Spl/0000057/2023
81	D-CRLA/34088/2026	SARASWATI JANI	SK. ZAFARULLA	KORAPUT TOWN /291 /2023
	CRLA/1098/2026	VS	VS	A.D.J.,JEYPORE(Koraput)
		STATE OF ODISHA		TR/0000002/2024
82	D-CRLA/34763/2026	SAGAR KUMAR SAHOO	SATYA RANJAN MULIA	KUJANGA /313 /2024
	CRLA/1099/2026	VS	VS	SPECIAL JUDGE(POCSO), JAGATSINGH
		STATE OF ODISHA		Spl/0000065/2024
83	D-CRLA/35315/2026	CHITTARANJAN BEHURA	SOMA PATNAIK	SAMBALPUR VIGILANCE /1 /2018
	CRLA/1100/2026	VS	VS	SPL. JUDGE (VIG),BOLANGIR(Balangir)
		STATE OF ODISHA(VIG.)		CT/0000011/2018
84	D-CRLLP/35158/2026	SADI KAUMARI REDDY @ S KUMARI REDDY	SIDHARTH PARIDA	DIGAPAHANDI /224 /2021
	CRLLP/99/2026	VS	VS	A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		ST/0000190/2023
85	D-CRLMC/35082/2026	BINAYA KUMAR PANDA	PUJARANI MUDULI	/ /
	CRLMC/4298/2026	VS	VS	S.D.J.M.,BARGARH(Bargarh)
		STATE OF ODISHA		ICC/0000028/2022
86	D-CRLMC/34839/2026	ROHIT PATTNAIK	AKSHAYA KUMAR SUBUDHI	MAHILA P.S.(BBSR) /146 /2025
	CRLMC/4299/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000970/2025
87	D-CRLMC/35055/2026	SANTOSH KUMAR ROUT	AMITAV TRIPATHY	ODAGAON /154 /2017
	CRLMC/4300/2026	VS	VS	ASST. SESSION JUDGE(WOMENS COUR
		STATE OF ODISHA		ST/0000040/2020
88	D-CRLMC/35116/2026	SUNIL BHOI	SUVASHISH PATTANAIK	BALIPATNA /17 /2025
	CRLMC/4301/2026	VS	VS	J.M.F.C.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		GR/0000045/2025
89	D-CRLMC/35081/2026	RAMA CHANDRA BEHERA	LALITENDU MISHRA	BARAMBA /226 /2026
	CRLMC/4302/2026	VS	VS	J.M.F.C.,BARAMBA(Cuttack)
		STATE OF ODISHA		GR/0000332/2026
90	D-CRLMC/35187/2026	TRIBHUBAN PRASAD PARIDA	PARTHA SARATHI DAS	KEONJHAR TOWN /582 /2024
	CRLMC/4303/2026	VS	VS	A.D.J.,KEONJHAR(Kendujhar)
		STATE OF ODISHA		ST/0000046/2025
91	D-CRLMC/31241/2026	RITU SHARMA	SANJIB KUMAR BHANJADEO	KANIHA /81 /2013

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4304/2026	VS	VS	SPECIAL C.J.M.(CBI),BHUBANESWAR(K
		DIRECTOR, CENTRAL BUREAU OF INVESTIGATION (CBI), BHUBANESWAR	SARTHAK NAYAK, ST. COUNSEL, CBI	RC/0000041/2014
92	D-CRLMC/35225/2026	RANJAN KUMAR PATRA	RAKESH KUMAR MALLICK	/ /
	CRLMC/4305/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		SHREERAM TRADERS, CUTTACK		ICC/0000010/2022
93	D-CRLMC/35083/2026	BINAYA KUMAR PANDA	PUJARANI MUDULI	/ /
	CRLMC/4306/2026	VS	VS	S.D.J.M.,BARGARH(Bargarh)
		STATE OF ODISHA		ICC/0000029/2022
94	D-CRLMC/35118/2026	RAMA CHANDRA MISHRA	DEVASHIS PANDA	BHUBANESWAR VIGILANCE /15 /2024
	CRLMC/4307/2026	VS	VS	SPECIAL JUDGE (CBI-I -CUM-PMLA),BH
		THE DIRECTORATE OF ENFORCEMENT, GOVT. OF INDIA,BHUBANESWAR		CRMC/0000005/2026
95	D-CRLMC/35281/2026	BASUDEV BARIK	SAMARENDRA MOHANTY	S.P.(CID-CRL),CUTTACK /13 /2021
	CRLMC/4308/2026	VS	VS	J.M.F.C.,PIPILI(Puri)
		STATE OF ODISHA		GR/0000573/2021
96	D-CRLMC/34910/2026	DEEPAK@DEEPAK KUMAR NAHAK@NAYAK	PABITRA KUMAR BEHERA	ITAMATI /21 /2011
	CRLMC/4309/2026	VS	VS	ASST. SESSION JUDGE(WOMENS COUR
		STATE OF ODISHA		ST/0000056/2015
97	D-CRLMC/35104/2026	MOHD. SAQUIB, STUDENT EXECUTIVE, RUS EDUCATION INDIA PVT. LTD., DELHI	RAMDAS ACHARY	SAHID NAGAR P.S. /377 /2024
	CRLMC/4310/2026	VS	VS	J.M.F.C.(III),BHUBANESWAR(Khordha)
		STATE OF ODISHA		ICC/0004888/2025
98	D-CRLMC/32548/2026	JAYASUMALA PARICHHA	SIBA RANJAN POLAI	BAIDYANATHPUR /59 /2025
	CRLMC/4311/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000284/2025
99	D-CRLMC/35215/2026	JYOTIRANJAN PUHAN	SURESH KUMAR JENA	BARIPADA TOWN /677 /2023
	CRLMC/4312/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
		STATE OF ODISHA		CT/0001206/2023
100	D-CRLMC/35328/2026	BANAMALI SAHU	PANCHANAN PANIGRAHI	INDUASTRIAL,NISA /180 /2020
	CRLMC/4313/2026	VS	VS	J.M.F.C.,CHHENDIPADA(Anugul)
		STATE OF ODISHA		GR/0000564/2020
101	D-CRLMC/27558/2026	TOFAN KUMAR SAHOO	SATYABRATA DASH	KUJANGA /514 /2022
	CRLMC/4314/2026	VS	VS	J.M.F.C.,KUJANG(Jagatsinghapur)
		STATE OF ODISHA		GR/0001302/2022
102	D-CRLMC/32596/2026	BALAJI SAHU	BIJAYA KUMAR RAGADA	BADABAZAR /178 /2021
	CRLMC/4315/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP

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		STATE OF ODISHA		Spl/0000042/2021
103	D-CRLMC/35400/2026	SAPA @ PABITRA NAIK @ PABITRA NAYAK	SANTOSH KUMAR MAHANTY	JAGANNATHA PRASAD /157 /2018
	CRLMC/4316/2026	VS	VS	A.D.J.,BHANJANAGAR(Ganjam)
		STATE OF ODISHA		ST/0000063/2023
104	D-CRLMC/35442/2026	SURYA KANTA SWAIN	APARESH BHOI	BASUDEVPUR /636 /2026
	CRLMC/4317/2026	VS	VS	J.M.F.C.,BASUDEVPUR(Bhadrak)
		STATE OF ODISHA		GR/0001156/2026
105	D-CRLMC/35294/2026	SUBASH NAYAK	RAKESH KUMAR ROUTRAY	CHAULIAGANJA /436 /2025
	CRLMC/4318/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000130/2025
106	D-CRLMC/35268/2026	SHEKH WAHID ALI @ SK WAHID ALI	BIJAYA KUMAR RAGADA	JHARSUGUDA /25 /2016
	CRLMC/4319/2026	VS	VS	A.D.J.,JHARSUGUDA(Jharsuguda)
		STATE OF ODISHA		ST/0000036/2016
107	D-CRLMP/30914/2026	CHHABITA PRADHAN	SANTOSH KUMAR MAHANTY	/ /
	CRLMP/2005/2026	VS	VS	()
		STATE OF ODISHA		//
108	D-CRLMP/35136/2026	BISWAJIT DAS	PRAFULLA CHANDRA DAS	/ /0
	CRLMP/2006/2026	VS	VS	()
		STATE OF ODISHA		//
109	D-CRLMP/35171/2026	LISA SAHOO	MANAS KUMAR CHAND	KUAKHIA /420 /2026
	CRLMP/2007/2026	VS	VS	()
		STATE OF ODISHA		//
110	D-CRLMP/35177/2026	RAJ KUMAR MISHRA	PRAVASH CHANDRA JENA	CUTTACK SADAR /353 /2026
	CRLMP/2008/2026	VS	VS	()
		STATE OF ODISHA		//
111	D-CRLMP/35157/2026	ANUPAMA BARIK	MANAS KUMAR CHAND	KUAKHIA /421 /2026
	CRLMP/2009/2026	VS	VS	()
		STATE OF ODISHA		//
112	D-CRLMP/27980/2026	INFORMANT	MANORANJAN KHATUA	BADACHANA /229 /2026
	CRLMP/2010/2026	VS	VS	()
		INSPECTOR IN CHARGE, BADACHANA POLICE STATION, JAJPUR		//
113	D-CRLMP/34826/2026	DEBANANDA MEHER	STHITI PRAGYAN SUNANDINI	KOKSARA /233 /2026
	CRLMP/2011/2026	VS	VS	()
		STATE OF ODISHA		//

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114	D-CRLMP/35357/2026	DAMODAR SAHOO	MITHUN DAS	/ /0
	CRLMP/2012/2026	VS	VS	()
		DEPUTY DIRECTOR, OFFICE OF THE DIRECTORATE OF ENFORCEMEMENT, NEW DELHI		//
115	D-CRLMP/35112/2026	KALIA DALANA PUJA COMMITTEE , CUTTACK	GYANENDRA CHANDRA SWAIN	/ /0
	CRLMP/2013/2026	VS	VS	()
		STATE OF ODISHA		//
116	D-CRLMP/35175/2026	MANOSMITA BARAL	ATMAJIT MANMITH DAS	ASTARANGA /230 /2023
	CRLMP/2014/2026	VS	VS	()
		STATE OF ODISHA		//
117	D-CRLMP/35334/2026	SAGAR MOHANTY	ASHIS KUMAR MISHRA	/ /0
	CRLMP/2015/2026	VS	VS	()
		THE STATE OF ODISHA		//
118	D-CRLMP/31808/2026	INFORMANT	SMRUTI RANJAN ROUT	KUAKHIA /195 /2026
	CRLMP/2016/2026	VS	VS	()
		STATE OF ODISHA		//
119	D-CRLREV/20580/2026	SANJAY @ SANJAYA KUMAR PATWARI	ALOK RANJAN MOHANTY	BALASORE VIGILANCE /8 /2014
	CRLREV/861/2026	VS	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar)
		STATE OF ODISHA(VIG.)		GR/0000004/2014
120	D-CRLREV/34810/2026	BUGURU GANGA	JYOTIRMAYA SAHOO	/ /0
	CRLREV/862/2026	VS	VS	A.D.J.,CHATRAPUR(Ganjam)
		N. CHINEYA		CRA/0000015/2024
121	D-CRLREV/34269/2026	RIHAN HIAL	ARIJEET MISHRA	JEYPORE SADAR /243 /2026
	CRLREV/863/2026	VS	VS	A.D.J.,KORAPUT(Koraput)
		STATE OF ODISHA		CRA/0000016/2026
122	D-EXP/54583/2026	P. PRADIP KUMAR PATRO	SIBAPRASAD PATI	/ /
	EXP/179/2026	VS	VS	()
		STATE OF ODISHA		//
123	D-EXP/54774/2026	RINARANI SAHOO	SHASHI BHUSAN JENA	/ /
	EXP/180/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-FAO/52334/2026	BANDITA SETH	RABINDRA NATH DEBATA	/ /
	FAO/1064/2026	VS	VS	DIVISIONAL LABOUR COMMISSIONER
		M/S WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD. @ WESCO UTILITY		EC/0000003/2020
125	D-JCRLRV/35174/2026	SRINU KALAKA	ADV.	RAYAGADA TOWN /233 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	JCRLRV/9/2026	VS STATE OF ODISHA	VS	A.D.J.,RAYAGADA(Rayagada) JCRLA/0000011/2025
126	D-MACA/46804/2026 MACA/1085/2026	M/S. UNITED INDIA INSURANCE CO. LTD., CUTTACK VS JWALIT KERKETTA	PAMESH CHANDRA SAHOO (1) VS	/ / 2ND M.A.C.T.,CUTTACK(Cuttack) Mac/0000160/2023
127	D-MACA/45708/2026 MACA/1086/2026	UNITED INDIA INSURANCE CO. LTD., JAIPUR, RAJASTAN VS SUMITRA SWAIN @ SAMAL	RAMESH CHANDRA SAHOO (1) VS	/ / 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000070/2019
128	D-MACA/4438/2026 MACA/1087/2026	PARBATI BEHERA VS SARAT KUMAR SAMAL	DEBASISH PATNAIK VS	/ / 3RD M.A.C.T.,BHUBANESWAR(Khordha Mac/0000253/2017
129	D-MACA/48885/2026 MACA/1088/2026	THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD., CUTTACK VS RINKY SAHU	RAMESH CHANDRA SAHOO (1) VS	/ / 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000526/2022
130	D-MACA/46008/2026 MACA/1089/2026	UNITED INDIA INSURANCE CO. LTD., CUTTACK VS TASLIMA NASRIN	RAMESH CHANDRA SAHOO VS	/ / 3RD M.A.C.T.,JAJPUR(Jajapur) Mac/0000016/2013
131	D-MACA/50957/2026 MACA/1090/2026	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS BHASKARA NAYAK	ADAM ALI KHAN VS	/ / 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000090/2016
132	D-MACA/51697/2026 MACA/1091/2026	THE BRANCH MANAGER, TATA AIG GENERAL INSURANCE COMPANY LTD, BERHAMPUR TOWN,GA VS SUSILA SAHU	ADAM ALI KHAN VS	/ / 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000106/2024
133	D-MACA/46483/2026 MACA/1092/2026	AUTHORIZED SIGNATORY, UNITED INDIA INSURANCE CO. LTD., ANGUL VS ARATI SAHOO	RAMESH CHANDRA SAHOO VS	/ / 3RD M.A.C.T.,TALCHER(Anugul) Mac/0000035/2021
134	D-MACA/51012/2026 MACA/1093/2026	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR VS M. GAYATRI BAI	ADAM ALI KHAN VS	/ / 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000055/2015
135	D-MACA/49482/2026 MACA/1094/2026	MANAGER, NEW INDIA ASSURANCE CO.LTD., GANJAM VS GITANJALI PARIDA	SATYA SUNDAR KANUNGO VS	/ / 9th M.A.C.T.,KHALLIKOTE(Ganjam) MACT/0000006/2024
136	D-MATA/53565/2026 MATA/370/2026	PRASANTA KUMAR SAMANTARA VS	DEEPALI MAHAPATRA VS	/ / JUDGE FAMILY COURT,GANJAM(Ganja

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		NIBEDITA SAHU @ SAMANTARA		CP/0000267/2022
137	D-MATA/50087/2026	RITANJALI BEHERA	SAMARENDRA MOHANTY	/ /
	MATA/371/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		SUSANTA DAS		CP/0000805/2020
138	D-RPFAM/52561/2026	SARAT KUMAR RAY	UMA CHARAN MISHRA	/ /
	RPFAM/315/2026	VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bh
		SASMITA RAY		Crp/0000388/2023
139	D-RPFAM/53787/2026	SANJIB KUMAR BEHERA	BYOMAKESH TRIPATHY	/ /
	RPFAM/316/2026	VS	VS	JUDGE,FAMILY COURT,BALANGIR(Bal
		GITANJALI BEHERA		CMC/0000021/2025
140	D-RPFAM/46878/2026	MIRA RANI RATH	PRATAP CHANDRA MISHRA	/ /
	RPFAM/317/2026	VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bh
		SANTOSH KUMAR RATH		Crp/0000017/2025
141	D-RSA/52339/2026	ATIBADI JAGANNATH DAS SMRUTI RAKHYA COMMITTEE, PURI	AJODHYA RANJAN DAS,A.G.A	/ /
	RSA/595/2026	VS	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur
		JOSHNA RANI MOHAPATRA		RFA/0000024/2009
142	D-RSA/52291/2026	PARBATI MUNDA	TUSAR KUMAR MISHRA	/ /
	RSA/596/2026	VS	VS	A.D.J.,RAIRANGAPUR(Mayurbhanj)
		BUDHUNI MUNDA		RFA/0000022/2025
143	D-RSA/52349/2026	MANJU BEWA	NIRANJAN PRASAD PATRA	/ /
	RSA/597/2026	VS	VS	DISTRICT & SESSIONS JUDGE,CUTTAC
		SANJU BHOI		RFA/0000081/2016
144	D-RSA/50616/2026	SRIKANTA KUMAR SAHOO	DAYANIDHI MISHRA	/ /
	RSA/598/2026	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKA
		JANAKI SAHOO		RFA/0000033/2026
145	D-RSA/40571/2026	MINATI KUMARI PADHY @ MISS MINATI KUMARI PADHI	SANTOSH KUMAR MAHANTY	/ /
	RSA/599/2026	VS	VS	A.D.J.,BERHAMPUR(Ganjam)
		BIGHNESWAR PADHI		RFA/0000156/2024
146	D-TRP(C)/53429/2026	SABITA MALLA	KABERI MOHANTY	/ /
	TRP(C)/369/2026	VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		PRAKASH CHANDRA MALLA		Crp/0000047/2021
147	D-TRP(C)/54689/2026	HAPI MALLIK	AMULYA RATNA PANDA	/ /
	TRP(C)/370/2026	VS	VS	JUDGE FAMILY COURT,CUTTACK(Cutt
		ASHIS KUMAR DAS		CP/0000752/2026

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148	D-TRP(C)/54845/2026	SONI ROUT	ARIJEET MISHRA	/ /
	TRP(C)/371/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		KALINGASHREE SAHOO		CP/0000378/2026
149	D-WA/53270/2026	AJAYA KUMAR MALLICK	PRASANTA KUMAR MISHRA	/ /
	WA/1541/2026	VS	VS	()
		STATE OF ODISHA		LA Misc. Case/0002162/2020
150	D-WA/48583/2026	SAILENDRA KUMAR DAS	BIJAY KUMAR MOHANTY	/ /
	WA/1542/2026	VS	VS	()
		STATE OF ODISHA		//
151	D-WA/46472/2026	VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR	SAROJA KANTA SAMAL	/ /
	WA/1543/2026	VS	VS	()
		MAYA BEHERA		//
152	D-WA/51804/2026	HARIHAR NAYAK	RAMANATH ACHARYA	/ /
	WA/1544/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WA/30659/2026	MISSION DIRECTOR, NHM, ODISHA, BHUBANESWAR	RAMDAS ACHARY	/ /
	WA/1545/2026	VS	VS	()
		SABITA KUMARI MAHARANA		//
154	D-WA/53014/2026	PRINCIPAL SECRETARY TO GOVT.,WATER RESOURCES DEPT.,ODISHA	DEBASISH TRIPATHY,A.G.A	/ /
	WA/1546/2026	VS	VS	()
		AJAYA KUMAR RANA		//
155	D-WA/33839/2026	JHASAKETAN SAHOO	ADYASIDHI MISHRA	/ /
	WA/1547/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WA/53344/2026	UMAKANTA MISHRA	ADV.	/ /
	WA/1548/2026	VS	VS	()
		THE GENERAL MANAGER, BHUBANESWAR (C) ZONE, ORISSA FOREST DEVELOPMENT CORPORATION LTD.,KHURDA		//
157	D-WA/53015/2026	SUPERINTENDING ENGINEER OF MINOR IRRIGATION DIVISION KEONJHAR	SATYABRATA MOHANTY,A.G.A	/ /
	WA/1549/2026	VS	VS	()
		ASST. PROVIDENT FUND COMMISSIONER, KEONJHAR		//
158	D-WA/53207/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /
	WA/1550/2026	VS	VS	()
		PURNA CHANDRA DASH		//
159	D-WA/51585/2026	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	/ /

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	WA/1551/2026	VS	VS	()
		JANAKI PRADHAN		//
160	D-WA/53534/2026	STATE OF ODISHA	AISHWARYA DASH,A.S.C	/ /
	WA/1552/2026	VS	VS	()
		PRAVAKAR NAYAK		//
161	D-WA/54354/2026	S.SANYASI REDDY	SANJIB MOHANTY	/ /
	WA/1553/2026	VS	VS	()
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
162	D-WP(C)/54817/2026	M/S.SALONI ENTERPRISES, CUTTACK	DEBAKANTA MOHANTY	/ /
	WP(C)/38354/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/54808/2026	RAJU SHARMA	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38355/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/54573/2026	USHA DEVI	BIRAJA PRASANNA DAS	/ /
	WP(C)/38356/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WP(C)/54623/2026	MANOJ KUMAR SAMANTARA	HIMANSU SEKHAR SATAPATHY	/ /
	WP(C)/38357/2026	VS	VS	()
		AUTHORISED OFFICER, UTKAL GRAMEEN BANK, KORAPUT		//
166	D-WP(C)/54659/2026	JHARANA PANDA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38358/2026	VS	VS	()
		STATE OF ODISHA		//
167	D-WP(C)/54581/2026	FIROJ PADAL,KORAPUT	DEBRAT SETHY	/ /
	WP(C)/38359/2026	VS	VS	()
		SUPERINTENDENT, CENTRAL GST AND CENTRAL EXCISE KORAPUT RANGE, KORAPUT		//
168	D-WP(C)/54602/2026	MADHUSUDAN PANDA	SIDHANT DWIBEDI	/ /
	WP(C)/38360/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/54778/2026	VITARCHHA@VITARCHHACHA@BHITARCHHU BHABANI SHANKAR MOHAPATRA	RAGHUNATH BISWAL	/ /
	WP(C)/38361/2026	VS	VS	()
		SHREE JAGANNATH TEMPLE MANAGING COMMITTEE, PURI		//
170	D-WP(C)/54669/2026	NARENDRA PATRA	SHUBHENDU KUMAR PARIDA	/ /
	WP(C)/38362/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/54814/2026	BISWAJIT MOHANTY	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38363/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/54411/2026	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY(BSET), BHADRAK	ASWINI PATNAIK	/ /
	WP(C)/38364/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/54671/2026	MANGULU CHARAN PRADHAN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38365/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/54620/2026	HIMANSU KUMAR ROUT	RAJESH RANJAN SAHOO	/ /
	WP(C)/38366/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/54629/2026	GADADHAR MALIK	SUDHIR KUMAR MALLICK	/ /
	WP(C)/38367/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/54640/2026	MANAS KUMAR ROUT	MADAN MOHAN DAS	/ /
	WP(C)/38368/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/54815/2026	PARTHASARATHI SATPATHY	DEBAKANTA MOHANTY	/ /
	WP(C)/38369/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/54631/2026	NEELACHALA KHYUDRA BYABASAYEE MAHASANGHA, PURI	UMA CHARAN MISHRA	/ /
	WP(C)/38370/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/54755/2026	DEBABRATA DHAL	ASIT KUMAR CHAUDHURY	/ /
	WP(C)/38371/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/54786/2026	NIHAR RANJAN PARIDA	SITANSU MOHAN SINGH	/ /
	WP(C)/38372/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/54701/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	/ /
	WP(C)/38373/2026	VS	VS	()
		STATE BANK OF INDIA, BRAJARAJNAGAR BRANCH , JHARSUGUDA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/54795/2026	MADAN MOHAN ROUT	MUKESH MAHANAND	/ /
	WP(C)/38374/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/54713/2026	RAMESH CHANDRA MOHANTY	SATYAJIT SAMAL	/ /
	WP(C)/38375/2026	VS	VS	()
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), BHUBANESWAR		//
184	D-WP(C)/54799/2026	PRAMOD KUMAR PANDA	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38376/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/54732/2026	M/S A. K. INFRASTRUCTURE	KAJAL SAHOO	/ /
	WP(C)/38377/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, BHUBANESWAR CBIC		//
186	D-WP(C)/54678/2026	PRADYUMNA KUMAR SWAIN	BIDYADHAR MANSING	/ /
	WP(C)/38378/2026	VS	VS	()
		TPCODL, BALUGAON, KHURDA		//
187	D-WP(C)/54741/2026	SUCHISMITA MAHARANA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38379/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/54813/2026	PRABINN DAS	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38380/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/54809/2026	PRAGNYA PARAMITA NAYAK	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38381/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/54641/2026	ISWAR CHANDRA MADHUAL	AVIJIT PATNAIK	/ /
	WP(C)/38382/2026	VS	VS	()
		SUB COLLECTOR CUM SUB DIVISIONAL MAGISTRATE, BARIPADA		//
191	D-WP(C)/54812/2026	JATIN KUMAR NAYAK	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38383/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/54647/2026	SUSHANTA MEHER	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38384/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/54800/2026	TAPAS KUMAR BEHERA	MUKESH MAHANAND	/ /

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	WP(C)/38385/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/54657/2026	PRASANTA KUMAR ACHARYA	DR. JITENDRA KUMAR LENKA	/ /
	WP(C)/38386/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/54801/2026	KAILASH VERMA	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38387/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/54802/2026	GUPTA PRASAD PANDA	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38388/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/54805/2026	DINESH PRASAD PADHY	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38389/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/54675/2026	RANJAN KUMAR DAS	CHITTA RANJAN PATTNAIK	/ /
	WP(C)/38390/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/54807/2026	SUNIL KUMAR PATTANAYAK	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38391/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/54810/2026	JAYANTA CHAUDHURI	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38392/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/54684/2026	SUCHISHREE PRADHAN	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/38393/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/54724/2026	PINTU SAHOO	SUDARSAN BEHERA	/ /
	WP(C)/38394/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/54693/2026	SUSHANTA KUMAR SAHU	GYANA RANJAN SETHI	/ /
	WP(C)/38395/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/54714/2026	USHARANI DASH	ROHIT RANJAN RAY	/ /
	WP(C)/38396/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/54663/2026	SATYAJIT MAHAPATRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38397/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/54811/2026	ASHIS KUMAR PUROHIT	MOHAMMED AKHTER RAZA KHAN	/ /
	WP(C)/38398/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/53768/2026	OM SHIDHAYA BISWA S.S.G, MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/38399/2026	VS	VS	()
		STATE OF ORISSA		//
208	D-WP(C)/54725/2026	DURGA PRASAD MOHAPATRA	TUKUNA KUMAR MISHRA	/ /
	WP(C)/38400/2026	VS	VS	()
		COLLECTOR KORAPUT		//
209	D-WP(C)/54715/2026	MAHENDRA KUMAR SAMAL	JYOTI PRAKASH PAL	/ /
	WP(C)/38401/2026	VS	VS	()
		STATE OF ODISHA		//
210	D-WP(C)/54660/2026	DR.SASMITA MANDAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38402/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/54767/2026	MARUTA RANA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38403/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/54290/2026	AMAR KUMAR PATI	BASANTA KUMAR DAS	/ /
	WP(C)/38404/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/54249/2026	SARITA DASH	PRATYASISH MOHANTY	/ /
	WP(C)/38405/2026	VS	VS	()
		UNION OF INDIA		//
214	D-WP(C)/54666/2026	SAMIRA KANTA BISWAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/38406/2026	VS	VS	()
		ODISHA POWER TRANSMISSION CORPORATION LIMITED, KHURDA		//
215	D-WP(C)/52965/2026	KIRTI KARAN PANDA	LINGARAJ SARANGI	/ /
	WP(C)/38407/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/54661/2026	PRAVASINI MAHAPATRA	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/38408/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/54752/2026	LAKSHMI KANTA SAHU	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38409/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/54758/2026	BIBEK MISHRA	HIMANSU SEKHAR SATAPATHY	/ /
	WP(C)/38410/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/53704/2026	BRUNDABAN BAI	NRUSINGH CH. ROUT	/ /
	WP(C)/38411/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/54697/2026	PRANAB KUMAR PRADHAN	PURNA CHANDRA DAS	/ /
	WP(C)/38412/2026	VS	VS	()
		UNION OF INDIA		//
221	D-WP(C)/54944/2026	ASHISH KUMAR PATEL	STHITI PRAGYAN SUNANDINI	/ /
	WP(C)/38413/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/54867/2026	SURENDRA KUMAR NAYAK	MANAS PATI	/ /
	WP(C)/38414/2026	VS	VS	()
		STATE OF ODISHA		//
223	D-WP(C)/54316/2026	M/S SREE METALIKS LTD	KSHIROD KUMAR SAHOO	/ /
	WP(C)/38415/2026	VS	VS	()
		COMMISSIONER OF SALES TAX CT AND GST,ODISHA		//
224	D-WP(C)/54773/2026	SUBHALAXMI MISHRA	SHRADHASHREE ROUTRAY	/ /
	WP(C)/38416/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/54775/2026	ANIL KUMAR AGARWAL	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38417/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/54687/2026	JULI DASH	BISWAMBAR MOHANTY	/ /
	WP(C)/38418/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/54951/2026	AKSHAYA KUMAR DHAL	STHITI PRAGYAN SUNANDINI	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/38419/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/54838/2026	RAJAT KUMAR DUTTA	RAMAKRISHNA BISOI	/ /
	WP(C)/38420/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/50094/2026	BRUNDABAN BISWAL	SAMIR KUMAR MISHRA (SR. ADV.)	/ /
	WP(C)/38421/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/54502/2026	BIRENDRA KUMAR DAS	GOUTAM KUMAR ACHARYA	/ /
	WP(C)/38422/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/54696/2026	SHIVANANDA ROUT	PRAMOD KUMAR JENA	/ /
	WP(C)/38423/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/54688/2026	NILAKANTHESWAR SELF HELP GROUP, PENTHA, KENDRAPARA	AMITAV MOHANTY	/ /
	WP(C)/38424/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/54983/2026	NARENDRA MALIK	ANIRUDHA DAS	/ /
	WP(C)/38425/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/54711/2026	MANORANJAN JHANKAR	SAROJA KANTA SAMAL	/ /
	WP(C)/38426/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/47201/2026	M/S SIGNODE INDIA LIMITED, JAJPUR	ISHWAR MOHANTY	/ /
	WP(C)/38427/2026	VS	VS	()
		ADDITIONAL COMMISSIONER (APPEALS), CGST AND CENTRAL EXCISE, BHUBANESWAR		//
236	D-WP(C)/52313/2026	MANOJ KUMAR PANDEY	TAPAN KUMAR BISWAL	/ /
	WP(C)/38428/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/54194/2026	AADYA URJA SOLUTIONS PVT LTD, BBSR	UMESH CHANDRA MOHANTY	/ /
	WP(C)/38429/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/54533/2026	BABULI BHUYAN	SAIBRATA RATH	/ /
	WP(C)/38430/2026	VS	VS	()

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		STATE OF ODISHA		//
239	D-WP(C)/54564/2026	LACHAMAN NAYAK	NIRANJAN PANDA	/ /
	WP(C)/38431/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/52753/2026	SUDAM CHANDRA MOHANTA	AKASH KUMAR BORAL	/ /
	WP(C)/38432/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/43193/2026	SARAT KUMAR SAHU	ARUN KUMAR MISHRA 2	/ /
	WP(C)/38433/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/54869/2026	SUKADEV NAYAK	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/38434/2026	VS	VS	()
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//
243	D-WP(C)/54309/2026	BRUNDABAN KALEKA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/38435/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/54162/2026	GIRIJA SANKAR MOHANTY		/ /
	WP(C)/38436/2026	VS	VS	()
		DIVISIONAL RAILWAY MANAGER, EAST COAST RAILWAY, KHORDHA		//
245	D-WP(C)/54760/2026	UMAKANTA PATRA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38437/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/54961/2026	RAMAKRUSHNA SAHU	RAJESH RANJAN SAHOO	/ /
	WP(C)/38438/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/54477/2026	SABITRI PANDA	JITENDRA KUMAR DIGAL	/ /
	WP(C)/38439/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/54610/2026	NIRMALA PANDA	BIBHUTI BHUSAN PANDA	/ /
	WP(C)/38440/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/54953/2026	RINA MUNDA	DIPTI RANJAN BHOKTA	/ /
	WP(C)/38441/2026	VS	VS	()
		STATE OF ODISHA		//

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250	D-WP(C)/54770/2026	SANJUKTA SAHOO	TIGMANSHU PATNAIK	/ /
	WP(C)/38442/2026	VS	VS	()
		DIRECTOR OF CONSOLIDATION,CUTTACK		//
251	D-WP(C)/54976/2026	JAKSHYA MALLICK	ANIRUDHA DAS	/ /
	WP(C)/38443/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/54766/2026	RABI NARAYAN PANDA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/38444/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/54124/2026	BARUN MAJHI	GOKULANANDA SAHU	/ /
	WP(C)/38445/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/55015/2026	ARYAPRIDE HOTEL AND CONVENTION PVT.LTD., BHUBANESWAR	SASWAT KUMAR ACHARYA	/ /
	WP(C)/38446/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/54703/2026	PRANAB KUMAR PRADHAN	PURNA CHANDRA DAS	/ /
	WP(C)/38447/2026	VS	VS	()
		UNION OF INDIA		//
256	D-WP(C)/54949/2026	BIRA BHOI @ BIRA BHUE	DIPTI RANJAN BHOKTA	/ /
	WP(C)/38448/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/55201/2026	RAPAKA GOVINDA RAO	DEBRAT SETHY	/ /
	WP(C)/38449/2026	VS	VS	()
		ASSISTANT COMMISSIONER CT AND GST, KORAPUT, JEYPORE		//
258	D-WP(C)/54738/2026	SATCHIDANANDA SETHI	DR. BINODA KUMAR MISHRA	/ /
	WP(C)/38450/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/53929/2026	SUMANTA KUMAR JENA	TUSHAR KANTA NAYAK	/ /
	WP(C)/38451/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/55238/2026	PRADIPTA KISHORE MOHANTY	SAMVIT MOHANTY	/ /
	WP(C)/38452/2026	VS	VS	()
		REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK		//
261	D-WP(C)/51111/2026	MAHENDRA KUMAR BEHERA	SAROJA KANTA SAMAL	/ /

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	WP(C)/38453/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/38921/2026	NIRANJAN DAS	LALIT KUMAR MAHARANA	/ /
	WP(C)/38454/2026	VS	VS	()
		THE MANAGEMENT OF STEEL AUTHORITY OF INDIA LTD.(SAIL), ROURKELA STEEL PLANT(RSP), ROURKELA		//
263	D-WP(C)/54843/2026	JAGRUTI S.S.G., MAYURBHANJ	ARIJEET MISHRA	/ /
	WP(C)/38455/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/54790/2026	RAJKISHORE PATRA	TAPAN KUMAR BISWAL	/ /
	WP(C)/38456/2026	VS	VS	()
		THE REGISTRAR,COOPERATIVE SOCIETIES, ODISHA		//
265	D-WP(C)/54779/2026	NARMADA KUMARI GOUDA	LALIT KUMAR MAHARANA	/ /
	WP(C)/38457/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/54965/2026	SARASWATI JENA	SAROJA KANTA SAMAL	/ /
	WP(C)/38458/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/52790/2026	KARUNAKAR MISHRA	AMAR MOHANTY	/ /
	WP(C)/38459/2026	VS	VS	()
		PURNA CHANDRA MISHRA		//
268	D-WP(C)/53959/2026	PRANAYA KUMAR MOHANTY	PRONOY MOHANTY	/ /
	WP(C)/38460/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/54695/2026	BHAWANI SHANKAR SATAPATHY	SABYASACHI MISHRA	/ /
	WP(C)/38461/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/44426/2026	LOCHAN NAIK	BASUDEV BARIK	/ /
	WP(C)/38462/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/54848/2026	SOURJYA RANJAN PARIJA	TRILOCHAN RATH	/ /
	WP(C)/38463/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/54968/2026	JIBAN KUMAR PARIDA	SAROJA KANTA SAMAL	/ /
	WP(C)/38464/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/54721/2026	GAYADHAR MALLICK	GOURI SHANKAR NANDA	/ /
	WP(C)/38465/2026	VS	VS	()
		REGIONAL PROVIDENT FUND COMMISSIONER-II,R.O, EMPLOYEES PROVIDENT FUND ORGANISATION, SUNDARGARH		//
274	D-WP(C)/54972/2026	KRUSHNA CHANDRA BEHERA	SAROJA KANTA SAMAL	/ /
	WP(C)/38466/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/54819/2026	SHRI SHRI JAGANNATH MANDIR PARICHALANA SAMITI SAMSTHA	DEEPALI MAHAPATRA	/ /
	WP(C)/38467/2026	VS	VS	()
		COMMISSIONER OF ENDOWNMENTS, ODISHA, BBSR		//
276	D-WP(C)/54971/2026	BANDITA DASH	SAROJA KANTA SAMAL	/ /
	WP(C)/38468/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/54889/2026	KUNI BEHERA	SANJIB MOHANTY	/ /
	WP(C)/38469/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/54958/2026	DEEPIKA MADHUSMITA	SAROJA KANTA SAMAL	/ /
	WP(C)/38470/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/54853/2026	SANKIRTAN MALLIK	PABITRA KUMAR NAYAK	/ /
	WP(C)/38471/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/54893/2026	SILU KUMAR BISWAL	MADAN MOHAN DAS	/ /
	WP(C)/38472/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/54852/2026	LAKSHMI RANI KACHHAP	PABITRA KUMAR NAYAK	/ /
	WP(C)/38473/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/54692/2026	NARENDRA KUMAR MISHRA	SABYASACHI MISHRA	/ /
	WP(C)/38474/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/55172/2026	SUDHANSHU SEKHAR MANGARAJ	PRABODHA CHANDRA NAYAK	/ /
	WP(C)/38475/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/54895/2026	PABITRA MOHAN SAHOO	RABINDRANATH BARIK	/ /
	WP(C)/38476/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/54558/2026	PRAMOD KUMAR BEHERA	BHAWANI SANKAR PANIGRAHI	/ /
	WP(C)/38477/2026	VS	VS	()
		BHARATI BEHERA		//
286	D-WP(C)/55101/2026	MOSUMI DUTTA@MOUSUMI DUTTA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38478/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/54887/2026	BISWAJIT PRADHAN	MADAN MOHAN DAS	/ /
	WP(C)/38479/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/55206/2026	NARENDRA KUMAR NAIK	AKSHAYA KUMAR JENA	/ /
	WP(C)/38480/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/54945/2026	PHILIP MALIK	ANIRUDHA DAS	/ /
	WP(C)/38481/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/55105/2026	BHASWATI BHADRA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38482/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/55108/2026	HARAPRIYA SAHOO	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38483/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/54946/2026	ANTARJYAMI TANDI	SANGRAM JENA	/ /
	WP(C)/38484/2026	VS	VS	()
		STATE OF ODISHA		//
293	D-WP(C)/55112/2026	NIRAJA PATRA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38485/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/55265/2026	M/S. KASHVI POWER AND STEEL PVT. LTD., KHURDA	TANMAY MISHRA	/ /
	WP(C)/38486/2026	VS	VS	()
		UNION OF INDIA		//
295	D-WP(C)/54027/2026	M/S KRUSHNA CHANDRA PRADHAN, SAMBALPUR	BIJAY BANERJEE	/ /

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	WP(C)/38487/2026	VS	VS	()
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//
296	D-WP(C)/55116/2026	SHRUTI ESTATE PVT. LTD., KHURDA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38488/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/54731/2026	SUSANTA KUMAR ACHARYA	SWAGAT KUMAR SAHU	/ /
	WP(C)/38489/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/54646/2026	SARDEEP SINGH	KISHORE CHANDRA PRADHAN	/ /
	WP(C)/38490/2026	VS	VS	()
		MANAGING DIRECTOR, CENTRAL ELECTRICAL SUPPLY COMPANY, BHUBANESWAR		//
299	D-WP(C)/55137/2026	NIGHTANGALE SCHOOL AND COLLEGE OF NURSING, GANJAM	LAXMIKANTA MOHANTY	/ /
	WP(C)/38491/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/55121/2026	SHRUTI ESTATE PVT. LTD., KHURDA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38492/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/54056/2026	M/S.DHARMU MUNDA, SAMBALPUR	BIJAY BANERJEE	/ /
	WP(C)/38493/2026	VS	VS	()
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//
302	D-WP(C)/55263/2026	PRATAP KISHORE MOHANTY	DEBAKANTA MOHANTY	/ /
	WP(C)/38494/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-WP(C)/55123/2026	PRABHUPADA DASH	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38495/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/28957/2026	PRAFULLA SANDHA	SANTOSH KUMAR SAMANTARAY	/ /
	WP(C)/38496/2026	VS	VS	()
		THE ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, SAMBALPUR		//
305	D-WP(C)/55262/2026	PABITRA KUMAR SWAIN	DEBAKANTA MOHANTY	/ /
	WP(C)/38497/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/55126/2026	RAMA CHANDRA BEHERA	BRAHMANANDA TRIPATHY	/ /
	WP(C)/38498/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-WP(C)/54931/2026	SABITRI PRADHAN	DIPTIRANJAN MOHAPATRA	/ /
	WP(C)/38499/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/53899/2026	PRADEEP KUMAR BHOI	ANIL KUMAR DAS	/ /
	WP(C)/38500/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/54665/2026	ANADU BHATRA	KUNAL KUMAR SWAIN	/ /
	WP(C)/38501/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-WP(C)/54063/2026	M/S.DASH CONSTURCTION, SAMBALPUR	BIJAY BANERJEE	/ /
	WP(C)/38502/2026	VS	VS	()
		COMMISSIONER OF CENTRAL EXCISE AND GST, ODISHA, BHUBANESWAR		//
311	D-WP(C)/54638/2026	M/S. YOUNG ENGINEERS CONSTRUCTION	KAJAL SAHOO	/ /
	WP(C)/38503/2026	VS	VS	()
		SUPERINTENDENT ANGUL II RANGE		//
312	D-WP(C)/54164/2026	DHULI BHOI	PABITRA KUMAR NAYAK	/ /
	WP(C)/38504/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/54272/2026	LAXMIPRIYA PATRA	SATYANARAYAN BHARADWAJ	/ /
	WP(C)/38505/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/54645/2026	MANOJA KUMAR NAYAK	KISHORE CHANDRA PRADHAN	/ /
	WP(C)/38506/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-WP(C)/55241/2026	PURNA CHANDRA SAHOO	DILLIP KUMAR SAHOO	/ /
	WP(C)/38507/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/55259/2026	MANASI DAS	TUSAR KUMAR MISHRA	/ /
	WP(C)/38508/2026	VS	VS	()
		THE COLLECTOR, JAGATSINGHPUR		//
317	D-WP(C)/54523/2026	KALABATI SAHU	PRAMOD KUMAR NAYAK	/ /
	WP(C)/38509/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/54906/2026	PINAKI GHOSH	KRISHNA CHANDRA SAHU	/ /
	WP(C)/38510/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WPCRL/35304/2026	CHINTAMANI SAHOO	BIBHUTI BHUSAN SWAIN	PIRAHAT P.S /259 /2026
	WPCRL/147/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/35099/2026	NIKUNJA KUMAR DASH @NIKUNJA BIHARI DASH	SANTOSH KUMAR MOHANTY	BARI RAMCHANDRAPUR /416 /2026
	ABLAPL/13257/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/35192/2026	BIBEK GOCHHAYAT	BIRAJA PRASAD NANDA	COLLIERY /660 /2026
	ABLAPL/13258/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/35256/2026	RASMITA PATRO	BYOMAKESH TRIPATHY	/ /0
	ABLAPL/13259/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/35209/2026	SRIDHAR SAHU	SATYANARAYAN MISHRA	NAWAPARA /40 /2026
	ABLAPL/13260/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/35162/2026	KRISHNA @DWITIKRISHNA MALLIK	OM PRAKASH SARAN	KAMAKHYANAGAR /547 /2026
	ABLAPL/13261/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/35137/2026	DEBASIS DASH @ DEBASISH DASH	AMIT PATTNAIK	BERHAMPUR /136 /2026
	ABLAPL/13262/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/35240/2026	MOJAHID ALI SHAIKH	SARADA PRASAD DASH	TIRTOL /497 /2026
	ABLAPL/13263/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/35231/2026	AMARESWAR JENA	ANUGRAHA NARAYAN SAMANTRAY	TIRTOL /499 /2026
	ABLAPL/13264/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/35191/2026	SRIKANTA @ SRIKANT NAIK	BIRAJA PRASAD NANDA	BIKRAMPUR FCI /225 /2026
	ABLAPL/13265/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/35086/2026	DEBASHIS SAMAL @ DEBASHISH SAMAL	UPASANA BAL	KHANDAGIRI P.S. /1166 /2026

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	ABLAPL/13266/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/35237/2026	MANOJ KUMAR BEHERA @ MONAJ KUMAR BEHERA	SURYAKANTA DWIBEDI	BETNOTI /400 /2026
	ABLAPL/13267/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/35094/2026	BALARAM BEHERA	SATYA RANJAN MULIA	JAGATPUR /769 /2026
	ABLAPL/13268/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/35095/2026	SK. TAHUR AHMED	SATYA RANJAN MULIA	KAKATAPUR /409 /2026
	ABLAPL/13269/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/34981/2026	MAHESWAR PRADHAN	MANAS KUMAR CHAND	JAJPUR SADAR /203 /2026
	ABLAPL/13270/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/35178/2026	DHANESWAR NAIK	BISWAJIT MOHAPATRA	KOMNA PS /147 /2024
	ABLAPL/13271/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/34804/2026	SATYAJIT KANDI	BHAWANI SANKAR PANIGRAHI	JAJPUR SADAR /203 /2026
	ABLAPL/13272/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/35169/2026	MUKESH KUMAR CHOUDHURY @ MUKESH CHOUDHURY	SUSIL KUMAR PATTNAIK	LAHUNIPADA /258 /2026
	ABLAPL/13273/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/35033/2026	GAJENDRA MALLIK	PRAMOD KUMAR JENA	SINGLA /317 /2026
	ABLAPL/13274/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/34976/2026	KASINATH BARIK	MANAS KUMAR CHAND	KUAKHIA /419 /2026
	ABLAPL/13275/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/35232/2026	CHARITARTHA SATPATHY	MANORANJAN DAS	MOTANGA /403 /2026
	ABLAPL/13276/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/35133/2026	MAHANTI PREPEKA	JAJATI KESHARI KHUNTIA	LAXMIPUR /82 /2026
	ABLAPL/13277/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/35190/2026	ANTARJYAMI SAHOO	BISWAJIT SAHOO	NAYAGARH SADAR /148 /2026
	ABLAPL/13278/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/35135/2026	SUNIL PREPEKA	JAJATI KESHARI KHUNTIA	LAXMIPUR /84 /2026
	ABLAPL/13279/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/35155/2026	CHANDAN KUMAR PRUSTY @ CHANDAN PRUSTY	SURENDRA KUMAR BISWAL	BINJHARPUR /514 /2026
	ABLAPL/13280/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/35217/2026	BHAGIRATHI DEEP	GOKULANANDA SAHU	GAISILET /274 /2026
	ABLAPL/13281/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/34687/2026	PRASANTA PARICHHA @ GELLAH	SUBODH KUMAR MOHANTY	DASPALLA /21 /2019
	ABLAPL/13282/2026	VS	VS	()
		STATE OF ODISHA		//
346	D-ABLAPL/35138/2026	KALIA @ BALARAM SETHI	MD. GOLAM MADANI	BHANDARIPOKHARI /528 /2026
	ABLAPL/13283/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-ABLAPL/35267/2026	KHETRABASI SAHOO	BYOMAKESH TRIPATHY	GOP /347 /2026
	ABLAPL/13284/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-ABLAPL/35085/2026	SWADHIN THAKUR	UMA SHANKAR PATEL	SUNDARGARH TOWN /475 /2026
	ABLAPL/13285/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-ABLAPL/35346/2026	MINATI MALIK	SATYASHREE MOHANTY	NAYAPALLI P.S. /827 /2026
	ABLAPL/13286/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-ABLAPL/35348/2026	ALOK PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026
	ABLAPL/13287/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/35351/2026	SAPHIRA MUNDA @ SMT. SEROFINA MUNDA	SIDHARTHA SANKAR RAY (2)	K.BALANG /243 /2026
	ABLAPL/13288/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/35367/2026	SUSHANT KUSHAL @ SUSHANT KUMBHAR	ANITA SAHOO	PUINTALA /283 /2026
	ABLAPL/13289/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/35278/2026	SUNADHAR BAG	BIKASH CHANDRA PARIJA	BOLANGIR TOWN /648 /2023
	ABLAPL/13290/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/34704/2026	MANUA @ MANORANJAN PATTNAIK	MANAS KUMAR CHAND	KANAS /282 /2026
	ABLAPL/13291/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/32485/2026	KALIA @ SAROJKANTA SAHANI	SURYA PRATAP DEO	AUL /37 /2026
	ABLAPL/13292/2026	VS	VS	A.D.J.-CUM-SPECIAL JUDGE,PATTAMU
		STATE OF ODISHA		TR/0000006/2026
356	D-ABLAPL/35287/2026	AKASH MOHANTA	HEMANTA KUMAR MOHANTA	UDALA /126 /2024
	ABLAPL/13293/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/35408/2026	ABINASH ROUT	SANDEEP RAJ PANDA	KEONJHAR TOWN /1168 /2026
	ABLAPL/13294/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/34797/2026	PARI @ PRASANTA KUMAR BEHERA	JUGALA KISHORE PANDA	JARAPADA /521 /2026
	ABLAPL/13295/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/35227/2026	ROHIT KUMAR PANDAB	ARIJEET MISHRA	AUL /225 /2026
	ABLAPL/13296/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/35131/2026	SATYA NARAYANA HOTTA	JNYANANANDA PANDA	BHAWANIPATNA SADAR /56 /2025
	ABLAPL/13297/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/34746/2026	ABINASH HATI	SOUMYA JYOTI BISWAL	CHANDRASEKHARPUR /1030 /2026
	ABLAPL/13298/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/34819/2026	ROSHNEE PRABHA AICH	ANUP KUMAR PATTNAIK	DHAULI PS /266 /2026
	ABLAPL/13299/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/35343/2026	PRIYABRATA PARIDA	KABIRAJ PRADHAN	TANGI (KHURDA) /791 /2026

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	ABLAPL/13300/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/35329/2026	CHANDRAMANI SETH	BIJAYA KUMAR RAGADA	JHARSUGUDA /435 /2024
	ABLAPL/13301/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/35288/2026	DHARMENDRA SAHU	DIPTI RANJAN SWAIN	KANTABANJI /138 /2026
	ABLAPL/13302/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/35008/2026	LIPUN KHATUA	BISWARANJAN DALAI	ABHAYACHANDPUR /340 /2026
	ABLAPL/13303/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/35365/2026	K. CHARAN KUMAR	SUJIT KUMAR PATTNAIK	BADABAZAR /529 /2025
	ABLAPL/13304/2026	VS	VS	()
		STATE OF ODISHA		//
368	D-ABLAPL/34105/2026	NIROJ KUMAR BEHERA	SURYASNATA MOHAPATRA	BALASORE TOWN /342 /2026
	ABLAPL/13305/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/35382/2026	SANAT KUMAR NAYAK @ SANU NAYAK	ABHILASH MISHRA	CRRI /303 /2026
	ABLAPL/13306/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/35154/2026	SIDHESWAR TANDIA	AMITAV TRIPATHY	/ /0
	ABLAPL/13307/2026	VS	VS	S.D.J.M.,BIRAMAHARAJPUR(Sonepur)
		STATE OF ODISHA		2(B)CC/0000012/2026
371	D-ABLAPL/34741/2026	TOFAN KUMAR SAHU	AMIT KUMAR NATH	KANTABANIA PS /232 /2026
	ABLAPL/13308/2026	VS	VS	S.D.J.M.,HINDOL(Dhenkanal)
		STATE OF ODISHA		GR/0000943/2026
372	D-ABLAPL/35127/2026	LIPUNA JENA	KULDEEP MOHANTY	FATEGARH /347 /2026
	ABLAPL/13309/2026	VS	VS	()
		STATE OF ODISHA		//